

State-wise data on the number of deaths due to malnutrition among children in the country is not maintained centrally.

(c) Under National Rural Health Mission of Ministry of Health and Family Welfare, the Central Government has been urging the States to include appropriate interventions to address the issue of malnutrition and is committed to provide funding for the same.

Irregularities in NRHM

†3514. SHRI DHARMENDRA PRADHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government has received complaints of irregularity in National Rural Health Mission (NRHM) Scheme from other States also apart from Uttar Pradesh;

(b) if so, the names of such States from where such complaints have been received;

(c) the action Government is contemplating to take against these States;

(d) the steps being taken by Government to check these irregularities;

(e) whether Government is considering to conduct CBI enquiry into the scams committed in NRHM Scheme in these States; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) Yes.

(b) Apart from Uttar Pradesh, the complaints regarding irregularities in the implementation of the National Rural Health Mission (NRHM) have been received from the States of Assam, Bihar, Haryana, Jammu and Kashmir, Orissa and Rajasthan.

(c) Health being a State subject, its implementation and monitoring primarily rests with the State Governments. There is no proposal to take action against the states, but the State Governments have been asked to look into the complaints, take appropriate action and submit report.

(d) The Ministry of Health and Family Welfare, had requested the Comptroller & Auditor General of India (CAGI) for conducting annual transaction audits of the National Rural Health Mission (NRHM) in all the States from the Financial Year 2011-12 in order to identify the existing gaps, facilitate independent monitoring and timely corrective measures so that a quality and timely audit assessment becomes available to assist the State Governments in undertaking remedial measures and achieving the targets of NRHM. The CAG office has agreed that the audit of NRHM shall be incorporated by Accountant Generals of all States in their regular audit planning process.

† Original notice of the question was received in Hindi.

Other steps taken to check irregularities under National Rural Health Mission (NRHM) include :

- (i) Submission of quarterly Financial Monitoring Reports by the States;
- (ii) Annual Statutory Audits;
- (iii) Concurrent Audits;
- (iv) Visits by the teams of the Financial Management Group of the Ministry to States for periodical reviews;
- (v) The implementation of NRHM in States is also reviewed through Joint Review Missions (JRM), Common Review Missions (CRMs) and periodical reviews by the Ministry.

Deficiencies/shortcomings noticed during the reviews are immediately brought to the notice of the States for remedial action.

(e) and (f) There is no such proposal under the consideration of the Government.

Teeka Express

3515. SHRIMATI SMRITI ZUBIN IRANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that the Ministry is going to launch Teeka Express, a mobile vaccine van;
- (b) if so, the details thereof and the purpose thereof;
- (c) whether this programme is going to be launched through out the country or in some States only; and
- (d) if so, the details thereof, particularly with regard to Gujarat?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) to (d) Government of India plans to pilot "Teeka Express" to deliver vaccines in outreach sessions and to conduct mobile service in low immunization coverage districts. Besides this, the Teeka Express is also expected to increase awareness among people regarding immunization. It is proposed to pilot the scheme in 69 districts of 19 States. Government of Gujarat has expressed their unwillingness to pilot the scheme as the state is in the process of strengthening the existing alternate vaccine delivery system.

Central assistance for GMC, Kottayam

3516. PROF. P. J. KURIEN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether Government has received any project proposal for Central assistance for Government Medical College, (GMC) Kottayam in Kerala, under Central sector Schemes;